

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL)..... Diary No(s).41238/2024

(Arising out of impugned final judgment and order dated 11-04-2023 in CWJC No.8473/2019 passed by the High Court Of Judicature At Patna)

BIHAR ABHIYOJAN SEVA SANGH & ANR.

Petitioner(s)

VERSUS

THE STATE OF BIHAR & ORS.

Respondent(s)

(IA No.207648/2024-CONDONATION OF DELAY IN FILING and IA No.207645/2024-EXEMPTION FROM FILING O.T. and IA No.207650/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.207644/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 20-09-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Mr. A Velan, AOR
Ms. Navpreet Kaur, Adv.
Mr. Jagjeewan Singh Ranyal,, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Permission to file special leave petition is granted.
2. Issue notice on the application seeking condonation of delay as well as on the special leave petition, returnable on 22.11.2024.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR